

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1244
ANSWERED ON:08.08.2011
FOREST CONSERVATION ACT, 1980
Mishra Shri Govind Prasad;Patel Shri Deoraj Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to relax the Forest Conservation Act, 1980 for proper exploitation of available mineral resources in the country including Madhya Pradesh;
- (b) if so, the time by which it is likely to be implemented; and
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT & FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) Ministry of Environment & Forests does not propose to relax the Forest Conservation Act, 1980 for exploitation of available mineral resources in the country including Madhya Pradesh.
- (b) Does not arise
- (c) & (d) Implementation of the Forest (Conservation) Act, 1980 has facilitated the conservation of the forests and wildlife wealth of the nation for maintenance of long-term ecological balance and environment stability in the country.